

## Annexure 7

Name of Corporate Debtor: Aditya Vidyut Appliances Limited (AVAL) &amp; Aditya Fabrication Private Limited (AFPL); Date of Commencement of Consolidated CIRP: 16th April, 2021; List of Creditors as on: 18th May, 2021

List of Operational Creditors (Government Dues)

| Sr. No       | Name of the Corporate Debtor | Name of Creditor  | Identification Number   | Details of claims received |                        | Details of claim admitted |                 |                       |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claim under verification | Remarks, if any. |
|--------------|------------------------------|---|---|----------------------------|------------------------|---------------------------|-----------------|-----------------------|--------------------------|----------------------------|--|-------------------------------|------------------------------------|------------------|
|              |                              |   |   | Date of Receipt            | Amount Claimed         | Amount of claim admitted  | Nature of claim | Whether related Party | % of Voting Share in COC |                            |  |                               |                                    |                  |
| 1            | AVAL                         | The commissioner of central GST & CX, Bhiwandi              | Government of India   | 07 December 2019           | 5,10,75,258.00         | 5,10,75,258.00            | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  |                  |
| 2            | AVAL                         | The commissioner of central GST & CX, Bhiwandi              | Government of India   | 17 December 2019           | 84,16,960.00           | 84,16,960.00              | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  |                  |
| 3            | AVAL                         | The Assistant Commissioner of Income Tax, TDS-circle, Thane | Office of the Assistant Commissioner of Income Tax. TDS Circle, | 17 February 2020           | 79,66,102.00           | 79,66,102.00              | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  |                  |
| 4            | AVAL                         | The commissioner of central GST & CX, Bhiwandi              | Government of India   | 17 February 2020           | 1,59,213.00            | 1,59,213.00               | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  |                  |
| 5            | AVAL                         | Sales Tax Department Maharashtra State (MVAT)               | Government of India   | 12 August 2020             | 9,18,22,368.00         | 9,18,22,368.00            | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  |                  |
| 6            | AVAL                         | Employees Provident Fund Organisation                       | Government of India   | 8th March, 2021            | 94,92,928.00           | 94,92,928.00              | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  |                  |
| 7            | AFPL                         | The Commissioner of Central GST & CX, Bhiwandi              | Government of India   | 27 May 2020                | 68,32,956.00           | 68,32,956.00              | Unsecured       | No                    | Not Applicable           | -                          | No   | -                             | -                                  | Note 1           |
| <b>Total</b> |                              |   |   |                            | <b>17,57,65,785.00</b> | <b>17,57,65,785.00</b>    |                 |                       |                          |                            |  |                               |                                    |                  |

Note 1: Claim in serial no.7 is submitted towards Aditya Fabrication Private Limited and rest serial no 1 to 6 are towards Aditya Vidyut Appliances Limited